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**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P(IB) No.516/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th November 2017, 10.30 A.M

Name of the Company	Balbir Sharma -Versus-Orissa Minerals Development Co. Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

① → Mr. K. Keshri Mr. Rohit Kumar Keshri (PCS) } Petitioner
 ② → Prashant Kumar Tripathi Advocate }
 1) Mr. DORA CHAND ROY CHOWDHURY Advocate } For Respondent Sonachal Roy
OMDC Ltd Chowdhury
Adv. Adv. 20/11/17

ORDER

Ld. Counsel for the operational creditor and the corporate debtor are present.

Ld. Counsel for the corporate debtor has made a request that time be given for filing reply. By our earlier

order dated 07/11/2017 7 days' time was granted for filing reply. Again we are providing 7 days' time for filing reply.

List on 05/12/2017 for admission.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)